

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/5663/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 7^H August, 2022.

Sub:- **Casual leave station leave permission.**

Ref:- No. HC(IB) –VIG/01/2022/ Dated the 5th August, 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **casual leave on 05.08.2022 & 08.08.2022, along with station leave permission from 05.08.2022 till the evening of 08.08.2022.** A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/5664-65/A, dated , 08-08-2022

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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